IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH: PATNA

Date of Order:-15.5.2007

Registration No. OA-450 of 2006

CORAM

Hon'ble Shri S.N.P.N.Sinha, Member (A)

Kusheshwar Kumar

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...Applicant

-By Shri Rajneesh, Advocate

Versus

The Union of India

Respondents

None appears

ORDER

S.N.P.N.Sinha, Member (A):- It is submitted by the learned counsel for the applicant that the matter has become infructuous and he may be allowed to withdraw the application. In view of the submissions the case is dismissed as withdrawn.

(S.N.P.N.Sinha) Member (A)

sks